

**AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):** (a) and (b). No Sir.

(c) Does not arise.

**Allocation for Dairy Development during Sixth Plan**

2726. SHRI CHIRANJI LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) the total amount earmarked for development of dairy project during Sixth Five Year Plan, State-wise; and

(b) the details of the project to be developed, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) A statement showing the details of allocation Statewise and the provisions in Central Sector and Centrally Sponsored Schemes is attached.

(b) The programmes are aimed at increasing milk production through improved breeding and feeding practices, better veterinary care of milch animals, providing an organisation based on producers' cooperatives for implementing the schemes, and setting up processing and marketing facilities.

**Statement**

Sixth Five Year Plan 1980-85—  
Outlays in respect of Dairy and Milk Supply Schemes in States/Union Territories Central and Centrally Sponsored Schemes

(Rs. in lakhs)

S. No.	Particulars	Dairy Development
1.	Andhra Pradesh	600.00
2.	Assam	400.00

S. No.	Particulars	Dairy Development
3.	Bihar	760.00
4.	Gujarat	200.00
5.	Haryana	223.00
6.	Himachal Pradesh	425.00
7.	Jammu & Kashmir	100.00
8.	Karnataka	845.00
9.	Kerala	721.00
10.	Madhya Pradesh	370.00
11.	Maharashtra	3287.00
12.	Manipur	300.00*
13.	Meghalaya	70.00
14.	Nagaland	525.00*
15.	Orissa	1000.00*
16.	Punjab	236.00
17.	Rajasthan	1064.00
18.	Sikkim	500.00*
19.	Tamil Nadu	580.00
20.	Tripura	142.00
21.	Uttar Pradesh	1419.00
22.	West Bengal	690.00
23.	Andamans	226.00*
24.	Arunachal Pradesh	42.00
25.	Chandigarh	65.00*
26.	Delhi	150.00*
27.	Goa	75.00
28.	Lakshadweep	65.00*
29.	Mizoram	500.00*
30.	Pondicherry	21.00
31.	Dadra & Nagar Haveli	40.00*
TOTAL (States and Union Territories)		15641.00
32.	Central Sector Schemes	29210.00
33.	Centrally Sponsored Schemes	4600.00
Sub-Total		33810.00
<b>GRAND TOTAL</b>		<b>49451.00</b>

NOTES : \*Includes provisions for Animal Husbandry also.